

## NOTICE

Please take notice that Hon'ble Division Bench No. 01 comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice Sujit Narayan Prasad will not hold Court on 01.03.2021. The matters listed before Their Lordships in Daily Cause List dated 01.03.2021 shall remain stand over.

Please take notice that Hon'ble Mr. Justice Sujit Narayan Prasad will sit single on 01.03.2021 at 11.30 A.M. in Court No. 13 and take up the cases notified before His Lordship through V.C.

Dated the 01<sup>st</sup> March, 2021  
High Court of Jharkhand, Ranchi

By Order,  
Sd/-  
(Sanjeev Kumar Das)  
Joint Registrar (L&C)

**NOTIFIED CASES CAUSELIST For Monday The 1<sup>st</sup> March 2021**  
**COURT NO. 13 (THROUGH VC)**  
**SINGLE BENCH (BENCH ID-24812)**  
**AT 11:30 AM**  
**HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD**

**Orders(with defect)**

1	W.P(C)/1919/2013  RESIDUARY MATTERS-00	SANDEEP KUMAR GUPTA <b>vs</b> DEPT OF ART CULTURE SPORTS	SUNIL KUMAR KRISHNA NAND SAHAY	BHAWESH KUMAR
2	W.P(C)/1970/2013  CUSTOM & EXCISE-00	MRS SANGEETA PRASAD <b>vs</b> EXCISE DEPARTMENT	HIRA KUMAR JHA MANTRA.NARAYAN THAKUR	AJIT KUMAR CHANDRA PRABHA PARTH S. A. SWAROOP PATI
3	W.P(C)/3625/2013  LAND ACQUISITION ACT 1894	PRASANT KUMAR MAHATO AND ANR <b>vs</b> LAND ACQUISITION AND REHABILITATION	JAGANNATH MAHATO PRASHANT SHANKAR	VIKASH KISHORE PRASAD

**Orders**

4	W.P(C)/2285/2013  IA NO, 7698/2013 (For Extension Of Time) MUTATION PROCEEDING	ASHISH KUMAR SINGH <b>vs</b> COLLECTARIATE	SUNIL KUMAR NITISH KRISHNA SHIV PRASAD VISHAL KUMAR	MD. SHAMIM AKHTAR
5	W.P(C)/3115/2013  INDIAN DIVORCE ACT, 1869	PAIKASH PARIYANTAS LAKRA <b>vs</b> SMT KANAK RASHI LAKRA	RAKESH KUMAR SINHA	
6	W.P(C)/3380/2013  IA NO, 4950/2013 (For Misc.) ENCROACHMENT OF G.M.LAND(GAR-MAZARUA)	MD SALIM AKHTAR <b>vs</b> THE STATE OF JHARKHAND	INDRAJIT SINHA AJAY KUMAR SAH KRISHANU RAY	MANOJ KR. NO.3 MD. SHAMIM AKHTAR AMIT KR VERMA KAUSTAV PANDA RANJAN KUMAR MANOJ KR DASH

**Admission**

7	W.P(C)/729/2013  CODE OF CIVIL PROCEDURE, 1908	KUMAR AJAY SINGH <b>vs</b> HOUSING BOARD	SYED SAIF AHMED PANDEY A. N. ROY	RAJEEV RANJAN MISHRA SACHIN KUMAR RISHI PALLAVA DR.ASHOK KR.SINGH
8	W.P(C)/1948/2013  IA NO, 1589/2019 (For Misc.) CODE OF CIVIL PROCEDURE, 1908	WRECKO GLASS INDUSTRIES REPRESENTED THROUGH ITS PROPRIETOR GEORGE WRECKO <b>vs</b> CHIEF SECRETORY	DEEPAK KUMAR SUSHIL DWIVEDI SANJAY KR PANDEY 2	AJIT KUMAR RUPESH SINGH RAHUL SABOO
9	W.P(C)/2729/2013  LAND ACQUISITION ACT 1894	PRAMESH TIWARY AND ANR <b>vs</b> THE STATE OF JHARKHAND THROUGH ITS CHIEF SECRETARY AND ORS	ANAND KR PANDEY	MD. SHAMIM AKHTAR MANOJ KR. NO.3 VIJAY SHANKAR PRASAD
10	W.P(C)/2779/2013  SPT ACT	NARESH SHARMA <b>vs</b> COLLECTARIATE	ALPANA VERMA SHYAM NARSARIA	AJIT KUMAR AASHISH KUMAR RUPESH SINGH RAHUL SABOO

11	W.P(C)/3344/2013	NAZMA KHATOON <b>vs</b> THE STATE OF JHARKHAND AND OTHERS	MOHAMMAD ASGHAR RAJENDRA RAM RAVI DAS ASHRAF ANSARI	ABHAY KR MISHRA AJIT KUMAR SURESH KUMAR MANISH KUMAR KRISHNA SHANKAR
	CODE OF CIVIL PROCEDURE, 1908			
12	W.P(C)/3352/2013	USHA MARTIN GROUP THROUGH ITS ASST VICE PRESIDENT <b>vs</b> INDUSTRY DEPARTMENT	MAHENDRA KR.CHOWDHARY PIYUSH PODDAR DARSHANA PODDAR MISHRA AMRITA SINHA	LAL C. NATH SHADEO SREENU GARAPATI
	IA NO, 6535/2013 (For Misc.) CODE OF CIVIL PROCEDURE, 1908			
13	W.P(C)/4130/2013	ROMOLA KISKU <b>vs</b> JHARKHAND ACADEMIC COUNCIL	PURNENDU KR JHA	KRISHNA MURARI VERMA (GP1) VIJAY SHANKAR PRASAD RICHA SANCHITA MANISH MISHRA
	EXAMINATION MATTER			
14	W.P(C)/4161/2013	OM PRAKASH GIRI <b>vs</b> LAND REFORMS AND REVENUE DEPARTMENT	KUNDAN KR AMBASTHA SANDEEP VERMA	JAI PRAKASH,(A A G) SUBHASH KUMAR MISHRA RAJEEV RANJAN TIWARY
	CODE OF CIVIL PROCEDURE, 1908			
15	W.P(C)/4225/2013	OM PRAKASH BARNWAL <b>vs</b> UNITED INDIA INSURANCE CO LTD JHUMRITELAIYA BRANCH	AMIT KUMAR DAS ARBIND KUMAR WARDA KHAN	
	CODE OF CIVIL PROCEDURE, 1908			
16	W.P(C)/5009/2013	MS CENTRAL COALFIELDS LIMITED THROUGH ITS PROJECT OFFICER SHRI JAYDEO GHOSH <b>vs</b> MINES AND GEOLOGY	AMIT KUMAR DAS ARBIND KUMAR	JAI PRAKASH,(A A G) RAHUL SABOO
	CODE OF CIVIL PROCEDURE, 1908			
17	W.P(C)/5799/2013	BRAJESH KUMAR OJHA <b>vs</b> COLLECTARIATE	CHANDRAJIT MUKHERJEE ANJANI KUMAR ARBIND KUMAR WARDA KHAN	VIKASH KISHORE PRASAD ABHISHEK PIYUSH AYUSH ADITYA MUNNA KUMAR
	RESIDUARY MATTERS-00			
<b>wt18</b>	W.P(C)/5975/2013	UTTAM GHOSH <b>vs</b> COLLECTARIATE	ARBIND KUMAR WARDA KHAN	MD. SHAMIM AKHTAR MANOJ KR. NO.3
	CODE OF CIVIL PROCEDURE, 1908			
<b>wt19</b>	W.P(C)/5988/2013	GOPAL RANA <b>vs</b> COLLECTARIATE	CHANDRAJIT MUKHERJEE WARDA KHAN	VIKASH KISHORE PRASAD
	CNT ACT			
20	W.P(C)/7786/2013	UMESH NATH TIWARI <b>vs</b> CHIEF SECRETARY	SUNIL KUMAR SHASHI BHUSHAN	VIKASH KISHORE PRASAD
	MUTATION PROCEEDING			
21	Cont.(Cvl)/630/2019	BACHI DEVI <b>vs</b> THE STATE OF JHARKHAND	VISHAL KUMAR TRIVEDI SATISH KUMAR	ATANU BANERJEE SWEETY TOPNO
	CONTEMPT OF COURTS ACT 1971			
22	Cont.(Cvl)/638/2019	MATHIYAS TOPPO <b>vs</b> THE STATE OF JHARKHAND	RUBY PARWEEN NANDA KUMARI	RUPESH SINGH NEELAM TIWARY RAHUL KR GUPTA DHARMENDRA KR MALITYAR
	CONTEMPT OF COURTS ACT 1971			
23	Cont.(Cvl)/1022/2019	BHOLA SINGH <b>vs</b> THE STATE OF JHARKHAND	HARENDRA KR MAHATO AHALYA MAHATO JYOTSNA MAHATO	PRASHANT PALLAV
	CONTEMPT OF COURTS ACT 1971			

24	Cont.(Cvl)/1027/2019	MS Y S HITECH SECURE PRINT PVT LTD THROUGH ITS MANAGING DIRECTOR Y SAMBASI RAO <b>vs</b> THE STATE OF JHARKHAND  CONTEMPT OF COURTS ACT 1971	SUMEET GADODIA AKSHAY KR MAHATO	NAVIN KUMAR MR.ASHUTOSH ANAND
25	Cont.(Cvl)/1044/2019	KAMESHWAR SINGH <b>vs</b> THE STATE OF JHARKHAND  IA NO, 891/2020 (For Amendment Petition) CONTEMPT OF COURTS ACT 1971	LUKESH KUMAR	SANJEEV THAKUR
26	Cont.(Cvl)/1045/2019	SHIV SHANKAR SINGH MUNDA <b>vs</b> THE STATE OF JHARKHAND  CONTEMPT OF COURTS ACT 1971	VIKESH KUMAR AJIT KUMAR	ATANU BANERJEE
27	Cont.(Cvl)/1107/2019	KARTIK MAHTO <b>vs</b> THE STATE OF JHARKHAND  CONTEMPT OF COURTS ACT 1971	ASHIM KR SAHANI VIKESH KUMAR	RUPESH SINGH MANOJ KUMAR
28	Cont.(Cvl)/1114/2019	BHARAT ENGINEERING AND BODY BUILDING CO PVT LTD REPRESENTED THROUGH KRISHNA BHALOTIA <b>vs</b> STATE OF JHARKHAND  CONTEMPT OF COURTS ACT 1971	PARTH S. A. SWAROOP PATI NAGENDRA PATHAK ASHISH KUMAR	NAVIN KUMAR AMARENDRA KUMAR MR.ASHUTOSH ANAND
29	Cont.(Cvl)/1205/2019	ADIVASI KRISHAK MAHILA KALYAN PARISHAD THROUGH ITS SECRETARY AFJAL HUSSAIN <b>vs</b> THE STATE OF JHARKHAND  CONTEMPT OF COURTS ACT 1971	UJJAWAL SINHA	HEMANT KR GUPTA LAXMI MURMU
30	Cont.(Cvl)/388/2020	DR RAKESH PRASAD SHRIVASTAVA <b>vs</b> THE BOKARO STEEL PLANT THROUGH SRI H N RAI  CONTEMPT OF COURTS ACT 1971	SAMEER SAURABH VISHAL KUMAR	NEELAM TIWARY RAJIV RANJAN
31	Cont.(Cvl)/522/2020	MS SHIVLAL INFRATECH PVT LTD THROUGH BABULAL <b>vs</b> THE STATE OF JHARKHAND  CONTEMPT OF COURTS ACT 1971	SUMEET GADODIA RITESH KUMAR GUPTA SHILPI SANDIL RANJEET KUSHWAHA	PRAKASH CHANDRA ROY RADHA KRISHAN GUPTA
32	Cont.(Cvl)/588/2020	URMILA NAYAK <b>vs</b> STATE OF JHARKHAND  CONTEMPT OF COURTS ACT 1971	ROHITASHYA ROY ALIS ROHIT ROY TARUN KR MAHATO VIBHOR MAYANK	PRAVEEN AKHOURI